

**BEFORE THE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI
ORIGINAL APPLICATION NO. 78 OF 2026**

IN THE MATTER OF:

Viraj Gurung

Applicant

V/s

State of U.P & Ors.

Respondent

MEMO OF PARTIES (As per order dated 09.02.2026)

Viraj Gurung

Applicant

Versus

1. District Magistrate, Shahjahanpur, Uttar Pradesh
Collectorate Shahjahanpur
Sadar Bazar, Shahjahanpur, Uttar Pradesh 242001
Email: dmsaha@nic.in (Respondent No.1)
2. Member Secretary, Uttar Pradesh Pollution Control Board
Building.No. TC-12V Vibhuti Khand,
Gomti Nagar, Lucknow – 226010, U.P.
Email: ms@uppcb.in (Respondent No.2)
3. Regional office, MoEF & CC, Lucknow
Kendriya Bhawan, 5th Floor, Sector “H”, Aliganj, Lucknow – 226020
Email: roc.z.lko-mef@nic.in (Respondent No.3)
4. Member Secretary, Central Pollution Control Board
Parivesh Bhawan, East Arjun Nagar, Delhi-110032
Email: mscb.cpcb@nic.in (Respondent No.4)